



HARYANA LEGISLATIVE ASSEMBLY

VIIIth Session (August Session 2026)

Starred Question

1st September 2026

Total Question - 20

To Constitute the Special Component Sub Plan

***41 Smt. Pooja (Mullana):**

Will the Social Justice & Empowerment Minister be pleased to state: -

a) whether it is a fact that an announcement was made by Hon'ble Chief Minister for the constitution of a Special Component Sub-Plan for Scheduled Castes at the State-level function held on 31st January, 2026 at village Umri, District Kurukshetra; and

b) if so, the time by which the Special Component Sub-Plan is likely to be constituted?

Development of the Vacant Land

***42 Sh. Ashok Kumar Arora (Thanesar):**

Will the Urban Local Bodies Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government for development of the vacant land belonging to the Kurukshetra Development Board (KDB) situated near Brahma Sarovar, Kurukshetra; if so, the details

thereof; and

b) the time by which the abovesaid proposal is likely to be materialized?

The Details of Water Supplied in the Minor, Drain & Rajwaha

***43 Sh. Induraj Singh Narwal (Baroda):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) the total number of minors, drains and rajwahas falling under the Baroda Assembly Constituency togetherwith their names;

b) the names of the minors, drains and rajwahas cleaned during the financial years 2025-26 and 2026-27 togetherwith the mode of execution (i.e., departmentally or through contractors) alongwith the expenditure incurred on each work;

c) the head/main canal from which irrigation water is released into each such minor, drain and rajwaha togetherwith the quantity of water supplied to each during the financial years 2025-26 and 2026-27; and

d) whether any minor, drain or rajwaha was not cleaned or adequate water was not supplied thereto, if so, the reasons therefor togetherwith the future action plan formulated by the Government in this regard?

To Construct Agriculture Block Office and Horticulture Development Office Building

***44 Sh. Satpal Jamba (Pundri):**

Will the Agriculture & Farmer Welfare Minister be pleased to state: -

a) whether it is a fact that the Agriculture Department has released its prescribed financial share for the construction of the proposed Block Agriculture Office and Horticulture Development Office building at Pundri;

b) if so, the reasons for non-release of the prescribed financial share by the Horticulture Department togetherwith the time by which the same is likely to be released; and

c) the time by which the construction work of the abovesaid building is likely to

be started and completed?

To Start the Construction Work of Girls College

***45 Sh. Ram Kumar Gautam (Safidon):**

Will the Higher Education Minister be pleased to state the time by which the construction work of the Government Girls College at village Jamni is likely to be started by the Government togetherwith the reasons for delay?

To Develop the Vacant Land

***46 Sh. Jagmohan Anand (Karnal):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the vacant land adjoining the market in Sector-13, Karnal has not been developed as per the approved planning despite the sector having been developed more than 30 years ago; if so, the reasons thereof; and

b) whether there is any proposal under consideration of the Government to develop the abovesaid land; if so, the reasons for delay in development of said land?

Renovation of the ITI Building Infrastructure

***47 Smt. Geeta Bhukkal (Jhajjar):**

Will the Minister of State for Youth Empowerment & Entrepreneurship be pleased to state: -

a) whether there is any proposal under consideration of the Government for renovation of the building infrastructure of Industrial Training Institute (ITI) Jhajjar situated at Gudda;

b) whether there is also any proposal for construction of a new multipurpose building at the abovesaid ITI in view of introduction of new courses and functioning of the district-level ITI Apprenticeship Branch of the Haryana Skill Development Mission (HSDM) from the said ITI;

- c) if so, the present status of the abovesaid proposals; and
- d) the time by which the requisite equipment and machinery are likely to be provided at ITI Salhawas in view of introduction of new trades?

To Replace the Sewerage System

***48 Sh. Vinod Bhayana (Hansi):**

Will the Public Health Engineering Minister be pleased to state: -

- a) whether it is a fact that the sewerage system in Hansi was laid approximately 50 years ago using brick masonry and has become damaged at several places;
- b) whether there is any proposal under consideration of the Government to replace/reconstruct the abovesaid old sewerage system; and
- c) if so, the time by which the abovesaid work is likely to be started?

To Open a Government Polytechnic College

***49 Sh. Satish Kumar Phagna (Faridabad NIT):**

Will the Higher Education Minister be pleased to state: -

- a) whether it is a fact that the building of the JBT College at village Pali, Faridabad has remained vacant for a long period and no JBT College is presently functioning therein; and
- b) if so, whether there is any proposal under consideration of the Government to open a Government Polytechnic College in the abovesaid building, keeping in view that there is no Government Polytechnic College in the NIT Faridabad Assembly Constituency?

To Reduce Crime Against SC and ST

***50 Sh. Arjun Chautala (Rania):**

Will the Chief Minister be pleased to state: -

- a) whether it is a fact that as per the report of the National Crime Records

Bureau (NCRB), 1,020 cases of atrocities against persons belonging to the Scheduled Castes were registered in Haryana during the year 2024;

b) whether it is also a fact that the State has witnessed a concerning situation regarding crimes against persons belonging to the Scheduled Castes and Scheduled Tribes;

c) whether it is a fact that Haryana ranks eighth in the country in respect of cases of atrocities against persons belonging to the Scheduled Castes; and

d) the policy adopted by the Government for prevention of such incidents togetherwith the steps taken by the Government to reduce crimes against persons belonging to the Scheduled Castes and Scheduled Tribes in the State?

To Start and Complete the Construction Work of Hospital

***51 Sh. Devender Hans (Guhla):**

Will the Health Minister be pleased to state: -

a) whether it is a fact that the people of Siwan are facing serious problems due to non-availability of adequate and proper health services in the area;

b) whether it is also a fact that despite the shifting of the Civil Hospital to a rented building in Siwan, the construction work of new hospital building has not been started by the Government so far;

c) if so, the present status of the construction of abovesaid hospital togetherwith the reasons for delay in commencement of its construction work; and

d) the time by which its construction work is likely to be started and completed?

To Renovate the Purchase Centre

***52 Sardar Mandeep Chatha (Pehowa):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to

renovate/improve the condition of the Purchase Centre (Pehowa Grain Market) at village Nimwala in Pehowa Assembly Constituency and construct boundary wall, sheds and make provision of drinking water facilities in the said Purchase Centre; and

b) the time by which the such development works are likely to be completed in the abovesaid Purchase Centre?

Repair/Reconstruction of the School Buildings

***53 Sh. Kuldeep Vats (Badli):**

Will the School Education Minister be pleased to state: -

a) whether it is a fact that subject-wise posts of teachers are lying vacant for a long time in various Government schools of Badli Assembly Constituency;

b) if so, the school-wise and subject-wise number of sanctioned, working and vacant posts of teachers;

c) whether it is also a fact that several Government schools including those at Tumbaheri, Subana, Dawla, Kasni, Dadanpur and Khungai are functioning in dilapidated buildings and lack basic facilities such as laboratories, computers, drinking water and toilets;

d) if so, the school-wise details of buildings which require repair/reconstruction togetherwith the action taken by the Government in this regard; and

e) the time by which the vacant posts are likely to be filled, the required buildings are likely to be repaired/reconstructed and all necessary basic facilities are likely to be provided in the abovesaid schools?

Total Amount of Compensation Disbursed to the Farmers

***54 Sh. Chander Parkash (Adampur):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that the agriculture land and Abadi of village Daroli, Chuli Khurd, Chuli Kalan, Khara Barwala, Khasa Mahajan, Neoli Khurd, Siswal, Kohli, Sarangpur, Khairampur, Dhani Siswal and Bhana etc. of

Adampur Assembly Constituency were submerged in the water due to heavy rain and over flow of the Hisar-Ghaggar Drain in the rainy season of 2025; and

b) if so, the total amount of compensation paid to the farmers of abovesaid villages togetherwith the formula or criteria adopted by the Government for assessing crop damage (kharaba) and disbursing compensation to the farmers?

To Declare Rajond as a Sub-division

***55 Sh. Vikas Saharan (Kalayat):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether it is a fact that Rajaund Municipality in Kaithal district is situated approximately 28 kilometres from the district headquarters at Kaithal, due to which the general public has to travel a considerable distance for various administrative works;

b) whether it is also a fact that various sub-division level offices/institutions, including Electricity, Public Works, Public Health Engineering, Irrigation, Sub-Tehsil, Municipal Committee, Market Committee, Sub-Treasury, Education, Community Health Centre, Veterinary Hospital, Agriculture and Horticulture, Women and Child Development and Labour/Cooperative institutions are already functioning at Rajaund; and

c) whether Rajaund fulfil all conditions for declaration as Sub-division; if so, whether there is any proposal under consideration of the Government to declare Rajaund as a new Sub-Division (Civil) togetherwith the time by which Rajaund is likely to be declared a Sub-Division?

To Start D-Pharmacy Course

***56 Sh. Balwan Singh Doulatpuria (Fatehabad):**

Will the Technical Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to start D-Pharmacy course in Polytechnic College of village Dhangar in Fatehabad district; and

b) if so, the details thereof?

The Details of Block Samiti Funds

***57 Ch. Mamman Khan (Ferozepur Jhirka):**

Will the Development & Panchayats Minister be pleased to state: -

a) the action taken by the Government regarding the construction of 504 water tanks allegedly constructed on private lands from the funds of Block Panchayat Samiti, Nagina during the period from the year 2022 till to date togetherwith the details thereof;

b) whether it is a fact that the budget of approximately ₹ 2.19 crore was passed in the meeting of Block Panchayat Samiti, Nagina held on 23.10.2024 without the quorum prescribed under the relevant rules; if so, the action taken by the Government in the matter; and

c) whether it is also a fact that an amount of ₹ 48 lakh was sanctioned in the meeting of Block Panchayat Samiti, Nagina held on 04.03.2024 for construction of boundary walls of Kabristans in villages Gohana, Gandoori, Hasanpur Nuh, Moolthan etc.; if so, the reasons for which no construction work was executed therefrom alongwith the action taken by the Government in the matter?

To Complete the Reconstruction/Repair Work of Canal

***58 Sh. Ram Kumar Kashyap (Indri):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the repair work of the Augmentation Canal in Indri Assembly Constituency has been stalled for a considerable period;

b) whether it is also a fact that the proper connectivity of the bridges constructed over the abovesaid canal has not been provided and the ramps have also not been constructed properly , causing inconvenience to the commuters; and

c) if so, the time by which the abovesaid reconstruction/repair works are likely to be completed? ?

The Steps Taken to Improve the Groundwater Level

***59 Sh. Aditya Devilal (Dabwali):**

Will the Irrigation & Water Resources Minister be pleased to state: -

a) whether it is a fact that the continuously depleting groundwater level in the State resulting the agricultural land on the verge of becoming barren in the State;

b) if so, the steps taken by the Government to improve the groundwater level in State ;

c) whether there is any proposal under consideration of the Government to revive or implement any project for improving the groundwater level in the districts of Yamunanagar, Ambala and Kurukshetra, if so, the details and present status thereof togetherwith the time by which the abovesaid project is likely to be implemented; and

d) the year-wise details of Budget Estimates and actual expenditure incurred by the Government for reclamation of barren land during the financial years 2024-25,2025-26 and 2026-27 in state?

To Shift the Alignment of Bypass

***60 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the proposed Zirakpur—Panchkula Bypass of the National Highways Authority of India which is proposed to pass through a portion of the Golf Course, Sector-3, Panchkula, require the felling of about 1,000 trees and reduce the area of the Golf Course;

b) whether it is also a fact that by shifting the alignment of the abovesaid bypass to a distance of about 30 metres from the Golf Course, approximately 1,000 trees can be saved; and

c) if so, whether there is any proposal under consideration of the Government

to recommend the National Highways Authority of India to modify the alignment accordingly togetherwith the details thereof?
